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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Statement regarding Review by the Government of the working of the National Small Industries Corporation Limited, New Delhi, for the year 2010-2011.
- (2) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5593/15/11)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Bharat Pumps and Compressors Limited, Naini, for the year 2010-2011.
(ii) Annual Report of the Bharat Pumps and Compressors Limited, Naini, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5594/15/11)

(b) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2010-2011.

(ii) Annual Report of the HMT Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5595/15/11)

(c) (i) Statement regarding Review by the Government of the working of the Bridge and Roof Company (India) Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Bridge and Roof Company (India) Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5596/15/11)

(d) (i) Statement regarding Review by the Government of the working of the Tungabhadra Steel Products Limited, Tungabhadra Dam, for the year 2010-2011.

(ii) Annual Report of the Tungabhadra Steel Products Limited, Tungabhadra Dam, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5597/15/11)

(e) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5598/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2010-2011.

(Placed in Library, See No. LT 5599/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Automotive Testing and R&D Infrastructure Project, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Automotive Testing and R&D Infrastructure Project, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5600/15/11)

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY): On behalf of Shri Salman Khursheed, I beg to lay on the Table:-

(1) A copy of the 7th Annual Statement (Hindi and English versions) on Pending Law Commission Reports-December, 2011.

(Placed in Library, See No. LT 5601/15/11)

(2) A copy of the National Legal Services Authority (Legal Aid Clinics) Regulations, 2011 (Hindi and English versions) published in Notification No. F. No. L/08/11/NALSA in Gazette of India dated 18th August, 2011 under sub-section (1) of Section 30 of the Legal Services Authorities Act, 1987.

(Placed in Library, See No. LT 5602/15/11)

12.16 hrs (Shri Inder Singh Namdhari *in the Chair*)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Rural Roads Development Agency, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Rural Roads Development Agency, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5603/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Karnataka Antibiotics and Pharmaceuticals Limited, Bangalore, for the year 2010-2011.

(ii) Annual Report of the Karnataka Antibiotics and Pharmaceuticals Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5604/15/11)

(2) (i) Statement regarding Review by the Government of the working of the Madras Fertilizers Limited, Chennai, for the year 2010-2011.

(ii) Annual Report of the Madras Fertilizers Limited, Chennai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5605/15/11)

(3) (i) Statement regarding Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2010-2011.

(ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5606/15/11)

(4) (i) Statement regarding Review by the Government of the working of the Hindustan Organic Chemicals Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5607/15/11)

(5) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5608/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Twelfth, Thirteenth, Fourteenth and Fifteenth Lok Sabhas:-

TWELFTH LOK SABHA

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1_Statement No. XLVII_Second Session, 1998

(Placed in Library, See No. LT 5609/15/11)

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THIRTEENTH LOK SABHA

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2_Statement No. LI_Third Session, 2000

(Placed in Library, See No. LT 5610/15/11)

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3 Statement No. XLVIII Seventh Session, 2001

(Placed in Library, See No. LT 5611/15/11)

4 Statement No. XXXVII Ninth Session, 2002

(Placed in Library, See No. LT 5612/15/11)

5 Statement No. XXXIII Tenth Session, 2002

(Placed in Library, See No. LT 5613/15/11)

FOURTEENTH LOK SABHA

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6_Statement No. XXV_Third Session, 2004

(Placed in Library, See No. LT 5614/15/11)

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7 Statement No. XXVI Fourth Session, 2005

(Placed in Library, See No. LT 5615/15/11)

8 Statement No. XXIII Fifth Session, 2005

(Placed in Library, See No. LT 5616/15/11)

9 Statement No. XXII Sixth Session, 2005

(Placed in Library, See No. LT 5617/15/11)

10 Statement No. XXII Seventh Session, 2006

(Placed in Library, See No. LT 5618/15/11)

11 Statement No. XIX Eighth Session, 2006

(Placed in Library, See No. LT 5619/15/11)

12 Statement No. XVIII Tenth Session, 2007

(Placed in Library, See No. LT 5620/15/11)

13 Statement No. XVI Eleventh Session, 2007

(Placed in Library, See No. LT 5621/15/11)

14 Statement No. XV Twelfth Session, 2007

(Placed in Library, See No. LT 5622/15/11)

15 Statement No. XIII Thirteenth Session, 2008

(Placed in Library, See No. LT 5623/15/11)

16 Statement No. XI Fourteenth Session, 2008

(Placed in Library, See No. LT 5624/15/11)

17 Statement No. X Fifteenth Session, 2009

(Placed in Library, See No. LT 5625/15/11)

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FIFTEENTH LOK SABHA

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18 Statement No. IX Second Session, 2009

(Placed in Library, See No. LT 5626/15/11)

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19 Statement No. VII Third Session, 2009

(Placed in Library, See No. LT 5627/15/11)

20 Statement No. VII Fourth Session, 2010

(Placed in Library, See No. LT 5628/15/11)

21 Statement No. IV Fifth Session, 2010

(Placed in Library, See No. LT 5629/15/11)

22 Statement No. III Sixth Session, 2010

(Placed in Library, See No. LT 5630/15/11)

(Placed in Library, See No. LT 5631/15/11)

(Placed in Library, See No. LT 5632/15/11)

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5633/15/11)

(b) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5634/15/11)

(c) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5635/15/11)

(d) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5636/15/11)

(e) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5637/15/11)

- (2) A copy of the Railway Red Tariff (Second Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 826(E) in Gazette of India dated 21st November, 2011 under Section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT 5638/15/11)

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY):

On behalf of Shri R.P.N. Singh, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5639/15/11)

(b) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5640/15/11)

(c) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5641/15/11)

(d) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5642/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5643/15/11)

(3) A copy of the Notification No. G.S.R. 679(E) (Hindi and English versions) published in Gazette of India dated 14th September, 2011 granting of Nidhi status to companies, mentioned therein under Section 642 of the Companies Act, 1956 under sub-section (3) of Section 620A of the said Act.

(Placed in Library, See No. LT 5644/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) under Section 40 of the Company Secretaries Act, 1980:-

(i) Notification No. ICSI No. 1 of September, 2011 published in Gazette of India dated 1st September, 2011, establishing Disciplinary Directorate in the Institute of the Company Secretaries of India and posting of the Director (Discipline).

(ii) Notification No. 104/31/Accts. published in Gazette of India dated 27th September, 2011, containing Annual Report and Audited Accounts of the Council of the Institute of Company Secretaries of India for the year ended 31st March, 2011.

(iii) Notification No. ICSI No. 1 of October, 2011 published in Gazette of India dated 18th October, 2011, regarding guidelines for Peer Review of Attestation Services by the Practising Company Secretaries.

(iv) Notification No. ICSI No. 1 of September, 2010 published in Gazette of India dated 6th September, 2011, conducting election to the constituting 11th Council and four Regional Councils of the Institute of Company Secretaries of India.

(v) Notification No. ICSI No. 1 of September, 2010 published in Gazette of India dated 23rd December, 2010, conducting election to the 11th Council and four Regional Councils of the Institute of Company Secretariat of India.

(vi) Notification No. ICSI No. 2 of September, 2010 published in Gazette of India dated 27th December, 2010, conducting election to the Southern India Regional Councils of the Institute of Company Secretariat of India.

(5) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (iv), (v) and (vi) of (5) above.

(Placed in Library, See No. LT 5645/15/11)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): On behalf of Shri Pradeep Jain, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2010-2011.

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2010-2011, together with Audit Report thereon.

(3) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rural Development, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5646/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Ashwani Kumar, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 2010-2011.

(Placed in Library, See No. LT 5647/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2010-2011.

(Placed in Library, See No. LT 5648/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5649/15/11)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5650/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5651/15/11)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Vasco-da-gama, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Vasco-da-gama, for the year 2010-2011.

(Placed in Library, See No. LT 5652/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2010-2011. [\[3\]](#)

(Placed in Library, See No. LT 5653/15/11)
